

(c) the reason for the disappearance of the two ships is not known. The statutory investigation under Section 361 of the Merchant Shipping Act and the criminal investigation by the C.B.I are yet to be completed.

[English]

Railway Projects in North Eastern Zone

*176. SHRI BASUDEB ACHARIA : Will the Minister of TRANSPORT be pleased to state :

(a) the details of the seven railway projects sanctioned for the States in the North Eastern Zone including the amount sanctioned and target fixed for completion in respect of each;

(b) whether the progress in regard to completion of these projects has been according to targetted time schedule; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) A statement is given below. Completion of these projects will depend on the availability of resources in the coming years.

(b) & (c) The progress has been affected in some cases due to constraint of resources, and in others due to delay in handing over of requisite land by the State Governments concerned.

Statement

(Figures in crores of Rs.)

S. No.	Name of Project	Estimated cost	Outlay proposed for 1986-87
1	2	3	4
1.	Dharmanagar-Kumarghat new MG line (33 kms.)	29.59	4.00
2.	Balipara-Bhalukpong new MG line (35 kms)	9.97	1.00
3.	Silchar-Jiribam new MG line (49 kms)	25.31	3.00
4.	Lalabazar-Bhairabi new MG line (48 kms.)	27.17	3.00
5.	Amguri-Tuli new MG line (15 kms.)	5.83	0.0001
6.	Gauhati-Burnihat new BG line (27 kms.)	18.50	—
7.	Rail-cum-road bridge over river Brahmaputra at Jogighopa alongwith a BG line from Jogighopa to Gauhati 140 (kms.)	135.00 45.00 (Deposit)	1.00
Total		251.37 45.00 (Deposit)	12.0001

Note : Construction of Gauhati-Burnihat new line approved earlier has not been cleared by the Meghalaya State Government. It is, therefore, proposed not to take up this work for the present.